

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal No. 309 of 2013

Dated :9<sup>th</sup> September, 2014

Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson  
Hon'ble Mr. RakeshNath, Technical Member

In the matter of

Hubli Electricity Supply Company Ltd. ... Appellant(s)

Versus

M/s Parrys Sugar Industries Ltd. .... Respondent(s)

Counsel for the Appellant(s) : Ms. SumanaNaganand  
Counsel for the Respondent(s): Ms. SwapanaSeshadri,  
Proxy counsel for Respondent

ORDER

At the request of the Learned Counsel for the parties, post the matter for  
further hearing on 23.09.2014 at Delhi Bench.

(RakeshNath)  
Technical Member  
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(Justice M. KarpagaVinayagam)  
Chairperson